

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1730
ANSWERED ON:29.11.2000
DIAGNOSTIC EQUIPMENTS
ANANDRAO ADSUL;CHANDRAKANT BHAURAO KHAIRE

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether thermometer and other diagnostic equipments being manufactured in India are not of perfect standards;
- (b) if so, the facts thereof; and
- (c) the concrete steps taken/being taken to have standardized diagnostic equipments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (c) Although there are no mandatory standards for thermometer and other diagnostic equipment under the Drugs & Cosmetics Act. 1940, standards have been laid down by the Bureau of Indian Standards for a number of these diagnostic equipment, including thermometer, for voluntary compliance by the manufacturers.